

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 249 of 2013**

**Dated : 9<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**M/s British Super Alloys Pvt. Ltd. ....Appellant(s)**

**Versus**

**Gujarat Electricity Reg. Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant (s) : -**

**Counsel for the Respondent (s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri for R.2**

**ORDER**

The learned counsel for the Respondent has finished her arguments and written submissions have also been filed by her. The learned counsel for the Appellant has already filed his Written Submissions.

***Judgment is Reserved.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/js

